GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:904
ANSWERED ON:25.02.2011
TRANSMISSION AND DISTRIBUTION LOSSES
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Will the Minister of POWER be pleased to state:

- (a) the details of transmission and distribution losses in the country during the last three years and the current year, State-wise; and
- (b) the details of the financial and technical assistance provided to the State Governments under various programmes for improving power situation and mitigating such losses in the country during the above said period, State-wise?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

- (a): Transmission & Distribution (T&D) losses as measure of grid losses were replaced with Aggregate Technical & Commercial (AT&C) losses for more clarity in year 2001-02. States/UT wise Aggregate Technical & Commercial (AT&C) losses for the year 2006-07, 2007-08 and 2008-09 as contained in the 7th `Report on Performance of State Power Utilities` published by Power Finance Corporation are given at Annex-I.
- (b): With the aim to reduce the AT&C losses up to 15% in the country and improvement in power distribution sector, Government of India has launched the Restructured-Accelerated Power Development and Reforms Programme (R-APDRP) during 11th Plan period. The focus of R-APDRP is on actual demonstrable performance by utilities in terms of sustained AT&C loss reduction. Projects under the scheme are being taken up in two Parts. The activities to be covered under each part are as follows:
- Part A: Preparation of Base-line data for the project area covering Consumer Indexing, GIS Mapping, Metering of Distribution Transformers and Feeders, and Automatic Data Logging for all Distribution Transformers and Feeders and SCADA / DMS system for big cities only. It will also include adoption of IT applications for meter reading, billing & collection, energy accounting & auditing, redressal of consumer grievances, establishment of IT enabled consumer service centers etc.
- Part B: Renovation, modernization and strengthening of 11 kV level Substations, Transformers/Transformer Centers, Reconductoring of lines at 11kv level and below, Load Bifurcation, Load Balancing, HVDS, installation of capacitor banks and mobile service centers etc. In exceptional cases, where sub-transmission system is weak, strengthening at 33 kV or 66 kV levels may also be considered.

Initially 100% funds for Part A and 25% (90% for special category states) funds for Part B projects shall be provided through loan from the Govt. of India. The balance funds for Part B projects shall be raised from financial institutions. The entire amount of loan for Part-A projects shall be converted into grant once the establishment of the required Base-line data system is achieved and verified by an independent agency appointed by Ministry of Power.Up-to 50% (90% for special category States) of the project cost of Part-B projects shall be converted into grant in five equal tranches on achieving the 15% AT&C loss in the project area on a sustainable basis for a period of five years. In addition, utility level loss reduction (AT&C losses) @ 3% per annum for utilities with baseline loss levels exceeding 30% and @ 1.5% for utilities with baseline loss levels less than 30% have to be achieved.

Under Part-A(IT) of the scheme, a loan of Rs.5177 Crores has been sanctioned for funding of all eligible 1401 schemes in 29 states/UTs and an amount of Rs.1461 Crores has already been disbursed.

Under Part-B of R-APDRP, schemes worth Rs.14854 Crores have been sanctioned for 775 out of 1100 eligible towns and an amount of Rs.1785 Crores has already been disbursed till date.

Under Part-A(SCADA), a loan amount of Rs.472 Crores has been sanctioned for funding of SCADA schemes in 18 of 60 eligible towns and an amount of Rs.100 Crores has already been disbursed.

The details of project sanctioned under the Part-A & B of R-APDRP programme are enclosed at Annex-II.